

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 10<sup>th</sup> October, 2017

No.HC.VII-167 (Pt.-II)/2014/ 5029 /A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in an International Conference, organized by the National Green Tribunal of India along with other co-sponsors on 3<sup>rd</sup> & 4<sup>th</sup> November, 2017 at New Delhi-

Sl. No.	Name & Designation	Contact Details
1.	Smti. Mridu Chanda Bordoloi, Civil Judge and Asstt. Sessions Judge, Bongaigaon	Mob. No. 09864059494  e-mail <a href="mailto:mriduchanda.bordoloi@gmail.com">mriduchanda.bordoloi@gmail.com</a>
2.	Shri Abdul Mazid Md. Mahiuddin, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar	Mob. No. 09435161204  e-mail <a href="mailto:ammdmahiuiddin@gmail.com">ammdmahiuiddin@gmail.com</a>

The Officers are to attend the programme accordingly.

By order,  
Sd/- Aparna Ajitsaria  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-II)/2014/ 5030 - 5045 /A dated 10.10.2017

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar General, National Green Tribunal, Faridkot House, Copernicus Marg, New Delhi - 110 001.
4. The Registrar (Vig. /Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

6. The District & Sessions Judge, Cachar, Silchar / Bongaigaon. *He / she is requested to inform the nominated participant of his / her respective District accordingly.*
7. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati
8. The Deputy Registrar-cum-Principal Private Secretary to Hon'ble Justice Swatanter Kumar, Former Judge, Supreme Court of India & Chairperson, National Green Tribunal, New Delhi.
9. Smti. Mridu Chanda Bordoloi, Civil Judge and Asstt. Sessions Judge, Bongaigaon
10. Shri Abdul Mazid Md. Mahiuddin, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar

It is for information of the nominated participants that various legal, practical, regulatory and implementation aspects in the fields of environment would be subject of deliberations in the said International event. The details of the programme will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') as soon as the same is received by this Registry.

11. The Administrative Officer, Judicial Academy, Assam.
12. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
13. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
16. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

*10-10-17*  
Registrar (Judicial)